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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**

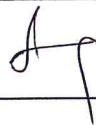
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 205/252/HDB/2017
NAME OF THE COMPANY	Adsum Advisory services Pvt Ltd
NAME OF THE PETITIONER(S)	Adsum Advisory services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahadev Tirunagari	PCS	mahadev.pcs@gnl.com 98662612	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	ADV	9100061435	

**ORDER**


Learned counsel Mr.Mahadev Tirunagari present for Petitioner.

Learned counsel Mr.T.Sujan Kumar Reddy present for Respondent/RoC.

Orders pronounced in open court.

Application is allowed.

Vide separate sheet(s).

  
MEMBER (Judicial)